

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP (IB) No. Ind-3604/9/HDB/2017		
NAME OF THE COMPANY	Meenakshi Energy Ltd		
NAME OF THE PETITIONER(S)	The Tata Power Company Ltd		
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd		
UNDER SECTION	9 of IBC		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. SAROJ Alw Service Lagherrandon foo	Advocate	1 whose or alche associated to	m Saloj
Kajal Nemai	(<	9908060875	Kajo L

Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
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ORDER

Heard, Mr.Raghunandan Rao, the Learned Counsel for the Petitioner.

The Petitioner sought time to provide further details, post the matter on 07-11-2017 under the caption "Part-Heard".

Case is posted to 07-11-2017.

Member (T)

Member (J)

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